## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/145/2016

NAME OF THE PETITIONER(S)

: Michael Stennett

NAME OF THE RESPONDENT(S)

: M/s Megabarre Asia Pacific India Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

MIRERT JOHN

Rohan Rajasekaran S. R. Rajagopal

YIRAJEENI YIRAJEENI PARTNER

Coursel for Politioner

RESPUNDENT

Aug)

**ORDER** 

Counsel for petitioner present. Shri Rajiv counsel has caused appearance on behalf of R1 to R3. The counsel for respondents undertakes to file vakalatnama and prays time for filing counter to the main petition. At request three weeks' time is granted.

Put up on <u>15.11.2016 at 10.30 A.M.</u>

(Ch.Mohd.Sharief Tariq) Member (Judicial) (K Anantha Padmanabha Swamy) Member (Judicial)